

- (iv) whose agricultural lands have been partly acquired.

within the above priorities the date of award determines the inter-se priority of the applicants. Only one member per family is eligible for offer of employment. Employment is offered in the following order of preference: awardee, son, daughter, son-in-law. The minimum educational qualification for employment under their schema is fifth standard passed. NLC has kept reserved 60% of the vacancies at the unskilled level for the displaced persons.

Surplus Labour in CIL

3669. SHRI BASU DEB ACHARIA: Will the Minister of COAL be pleased to state—

(a) the number of surplus labour in the Coal India Limited in different subsidiaries;

(b) whether the Government have any proposal to utilise surplus worker force; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NAYAMA-GOUDA): (a) to (c). Information is being collected and will be laid on the Table of the House.

[*Translation*]

Quantity of Ration through F. P. S. in Delhi

3670. SHRI ANAND RATANA MAURYA: Will the PRIME MINISTER be pleased to state:

(a) whether the Department of Civil Supplies, Delhi Administration has decided to curtail the quantity of ration viz. sugar, rice and wheat supplied through Fair Prices Shops;

(b) if so, the reasons therefor; and

(c) the quantity of wheat, sugar and rice distributed in Delhi till the month of December last and the quantity distributed from January, 1992?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION: (SHRI KAMALUDDIN AHMED):

(a) and (b). The allocation of wheat to Delhi was of the order of 72,000 tonnes per month since June, 91 except in the months of December, 91 and January, 92 when the allocation was 64800 tonnes each month. In the case of rice, allocations were maintained at 20000 tonnes per month since June, 91 except in the months of August to November, 91 when the allocation was 27000 tonnes each month.

The normal allocation of levy sugar for Delhi is 8720 tonnes. Since August, 91, Central Government has allotted 5% ad-hoc increase in the levy sugar allocation. Delhi Administration distributes the quantity of foodgrains and levy sugar lifted by them to all the Fair Price Shops for distribution to consumers.

(c) The quantity of rice and wheat lifted by Delhi Administration for distribution under Public Distribution System since June, 91 is given below:—

(quantity in tonnes)

Month	Wheat	Rice
June, 1991	46800	11000